

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :10

C APPEAL NO. 230/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DOON POLYSACKS INDUSTRIES PVT. LTD. V/S ROC

SECTION : 252(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. SACHIN MAVI, ADV.

COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC.

COUNSEL FOR I.T. DEPT. : SH. GAURAV MAHAJAN, SR.S.C

C APPEAL NO. 230/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Sachin Mavi, Advocate for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Dept. through video conferencing.

Record shows that the reply of the ROC is on record, but no reply has been filed by the Income Tax Dept. till date.

As prayed, by the Ld. Counsel for the I.T. Dept., four week's further is granted for filing reply, thereafter, one week time is granted to the Appellant to file rejoinder, if any.

Accordingly, put up on 23rd March, 2021 for arguments before the Regular Court/ through Video Conferencing.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 22.12.2020

Typed by :
Kumud Narayan
(P.S.)